

DIVISION BENCH  
COURT - I

S-4

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/77(KB)2024  
IA(I.B.C)/1218(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	INDIAN BANK VS MRS MAHZABEEN KHATOON PERSONAL GUARANTOR OF M/S PRIME TECHNOPLAST PRIVATE LIMITED
UNDER SECTION	SECTION 95(1)

**Appearance via video conference/physically**

For the Financial Creditor

Mr. Santosh Kr. Ray, Adv.

Ms. R. Sanyal, Adv.

Ms. Zeba Khan, Adv.

Ms. Muskan Saha, Adv.

For the RP

Mrs. Uma Kothari, RP

**ORDER**

1. Ld. Counsel for the Financial Creditor present . RP present in person.
2. Ld. Counsel appearing for the RP has filed its report. Let the same be shared with the Financial Creditor as well as Personal Guarantor if not already done, for any objection, to be filed in 10 days.
3. Post this matter on **16.07.2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**